

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 1284/2024

FAROOQ @ NANHAI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 128813/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 128816/2022 - EXEMPTION FROM FILING O.T.

IA No. 219323/2025 - GRANT OF BAIL)

Date : 28-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. Pardeep Gupta, Adv.
Mr. Parinav Gupta, Adv.
Mrs. Mansi Gupta, Adv.
Mr. Rakshit Rathi, Adv.
Mr. Shadab Khan, Adv.
Dr. Mrs. Vipin Gupta, AOR
Mr. Krishna Kumar, Adv.
Ms. Nandani Gupta, Adv.

For Respondent(s) Mr. Divyesh Pratap Singh, Adv.
Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the
respondent, list on 04.02.2026.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)